



Government of Jammu and Kashmir
Civil Secretariat Home Department
Srinagar/Jammu

Notification

Jammu, the 10th, January, 2019

SRO 20 .-Whereas, on 17.06.2016, at about 0130 hours on specific information SSP Sopore and Dy.SP (Ops) Sopore/Rafiabad alongwith their escort and troops of PC Sopore/Rafiabad, Army 22 RR, 92nd/179th Bn's of CRPF and PC Srinagar reported in Police Station Bomai, that some militants of HM outfit armed with illegal weapons have taken shelter in the residential house of one Abdul Gani Lone S/o Mohammad Ramzan Lone R/o Chan Mohalla Bomai, who are waiting for opportunity to cause damage to life and property of general public and security forces; and

2. Whereas, on this connection, case FIR No. 62/2016 U/S 7/25 A Act was registered in Police Station, Bomai and investigation taken up; and

3. Whereas, during the course of investigation, SSP Sopore alongwith SDPO Sopore and other nafri boarded in government vehicles proceeded towards Chan Mohalla Bomai. Accordingly, search operation was launched by Police Sopore with the assistance of 22 RR, 92 Bn. CRPF and SOG Srinagar. During the cordon process the locals of adjacent houses were evacuated to safer areas and the militants hiding in their house were challenged/warned to surrender themselves before the Police/security forces, but they did not give any positive response and fired upon the searching party indiscriminately. In retaliation two militants of HM were killed, who were identified as Altaf Ahmad Mir S/o Abdul Rashid Mir R/o Brath Kalan Sopore and Imtiyaz Ahmad Lone S/o Abdul Khaliq Lone R/o Wussan Pattan and a huge Arms and Ammunition were recovered from the possession of slain militants; and

4. Whereas, during the course of investigation, the dead bodies of both the militants were taken into possession and after conducting all legal medico formalities and departmental procedural formalities, the dead bodies of the slain militants were handed over to their legal heirs against proper receipt for their last rites. During the course of investigation, I/O Visited the scene of occurrence, prepared site plan and recorded the statement of witnesses under the provisions of Criminal Procedure Code Samvat 1989, and photographed the scene of occurrence; and

5. Whereas; during further investigation it has been established that one Abdul Wadood Lone @ Bilal S/o Abdul Gani Lone R/o Najar Mohalla Bomai with a proper plan has harboured the two aforesaid slain militants alongwith their arms ammunition in his residential house for commission of terrorist activities. Both the terrorists have been eliminated in the said encounter; and

